

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No 176 of 2011 &  
IA No. 265 of 2011**

**Dated: 17<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Justice P.S. Datta Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Tamil Nadu Generation & Distribution Corporation Ltd. .... Appellant (s)**

**Versus**

**PPN Power Generation Co. Ltd. & Anr. ... Respondent (s)**

Counsel for the Appellant (s): Mr. S. Vallinayagam

Counsel for the Respondent(s): Mr. Senthil Jagadeesan,  
Mr. Krishan Dev

**ORDER**

On the prayer of learned counsel for the appellant, the matter stands adjourned to **24.11.2011** for admission hearing.

Post the matter on **24.11.2011** before Court -I.

**(V.J.Talwar)  
Technical Member**

**(P.S.Datta)  
Judicial Member**

KS/RKT